

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 84 of 2014 &
IA No. 154 of 2014**

Dated : 2nd July, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

**Transmission Corporation of Andhra Pradesh
Ltd. & Ors.**

... Appellant(s)

Versus

M/s S.L.S. Power Ltd. & Ors.

... Respondent(s)

Counsel for the Appellant (s) :

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Counsel for the Respondent(s):

Mr. Gopal Choudary for R.2 to 13, 15
16, 18, 19, 21 to 23, 25 to 28

Mr. Anand K. Ganesan

Mr. Swapna Seshadri for R.1, 16, 29 to 31

Mr. K.V. Mohan

Mr. K.V. Balakrishnan for APERC

ORDER

Mr. A. Subba Rao, the learned counsel for the Appellant is
absent.

Post the matter on **07.07.2014 at 12.30 p.m.**

(Rakesh Nath)
Technical Member
ts/js

(Justice M. Karpaga Vinayagam)
Chairperson